GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1720 ANSWERED ON 10.12.2025

ROOFTOP SOLAR CAPACITY IN ANDHRA PRADESH

1720. SHRI BALASHOWRY VALLABHANENI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether it is true that the Government of Andhra Pradesh requested for allocation of rooftop solar capacity under Pradhan Mantri- Surya Ghar Muft Bijli Yojana (PM-SGMBY) and if so, the details thereof;
- (b) whether it is also true that Government of Andhra Pradesh requested for expediting approval of the proposals submitted by DISCOMs; and
- (c) if so, the details thereof and the status of the said proposals?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) to (c) The Government of Andhra Pradesh requested for allocation of rooftop solar capacity for the proposal of three DISCOMs to cover 7,77,142 installations with 2 kW rooftop solar (RTS) systems under the Utility Led Aggregation (ULA) Model of the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) being implemented by the Ministry of New and Renewable Energy (MNRE).

In accordance with the provisions of PMSG: MBY scheme guidelines, MNRE has issued sanction for installation of 3,88,571 RTS systems under the ULA model to the state of Andhra Pradesh. The State has initiated the implementation and has recently completed the tendering process.
